

Nucleus Satellite Communications (Madras) Pvt Ltd

Unsecured Financial Creditors

S. No	Name of the Creditor	Address	Claim submitted during Liquidation	Claim admitted during Liquidation	Claim rejected during Liquidation	Reasons for rejection of claim	Date of intimation of Claim admission/Rejection
1	Vridhi	DP 110, F9, Second Phase, Ambattur Industrial Estate, Chennai - 600058	4,74,17,053.00	4,74,17,053.00	-	NA	30-10-2023
2	Anak Exports Pvt Ltd	42/80 New Avadi Road, Kilpauk, Chennai - 600010	2,36,85,386.30	2,36,85,386.30	-	NA	30-10-2023
3	Quibus Resources India Pvt Ltd	DP 110, F9, Second Phase, Ambattur Industrial Estate, Chennai - 600058	2,25,18,808.00	2,25,18,808.00	-	NA	30-10-2023
4	Jagrani Leasing & Finance Company Pvt Ltd	No 403, SIDCO Industrial Estate Ambattur, Chennai - 600098	1,36,73,973.00	1,36,73,973.00	-	NA	30-10-2023
5	MH Subramaniam	43B, Bheema Sena Garden Street, Mylapore Royapettah High Road Chennai - 600004	1,21,04,401.00	86,50,000.00	34,54,401.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023

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6	SR Shankerananarayanan	C5, Ceebros Garden, No 14 Kamarajar Salai, RA Puram Chennai - 600028	79,97,582.00	53,50,000.00	26,47,582.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023
7	Chandraraman	10A, Sai Nagar, Karpagam Avenue, RA Puram, Chennai - 600028	37,41,000.00	37,41,000.00	-	NA	30-10-2023
8	Neeraja Murthy Mocherla	705, 6th B Cross Koramangala 3rd Block, Bengaluru - 560034	37,53,597.00	25,01,000.00	12,52,597.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023

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9	Hariharan Iyer	201, Khubsons, Almeida Park Road, Bandra (West) Mumbai - 400050	32,80,548.00	25,00,000.00	7,80,548.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023
10	Veeramani	A304, Sreevatsa Atrium, No.13, Alagesan Road, Saibaba Colony, Coimbatore North, Saibaba Mission, Coimbatore - 641011	27,80,137.00	20,00,000.00	7,80,137.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023

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11	Rajesh Shankerananarayanan	C5, Ceebros Garden, No 14 Kamarajar Salai, RA Puram Chennai - 600028	22,03,218.00	15,60,000.00	6,43,218.00	Interest amount claimed by them is rejected on account of the following reasons:- Loan Agreement is improper in the following aspects 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan	30-10-2023
12	Vatsala Shankerananarayanan	C5, Ceebros Garden, No 14 Kamarajar Salai, RA Puram Chennai - 600028	20,87,408.00	14,40,000.00	6,47,408.00	Interest amount claimed by them is rejected on account of the following reasons:- Loan Agreement is improper in the following aspects 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan	30-10-2023
13	Arujundas Pokardas	42/80, New Avadi Road, Kilpauk, Chennai - 600010	14,33,658.08	14,33,658.08	-	NA	30-10-2023

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14	SS Steels	No.68, Annai Teresa Street, Golden George Nagar, Mogappair East, Chennai - 600107	33,08,000.00	10,25,000.00	22,83,000.00	<p>Interest amount of Rs. 12,33,000/- claimed by them was rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan <p>An amount of Rs. 10,25,000/- has been admitted as against the Principal amount of Rs. 20,75,000/-, since the sum of Rs. 10,50,000/- was already paid by the Corporate Debtor, as per the audited books of account of the Corporate Debtor.</p>	30-10-2023

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15	Lakshmi Sundaram	43B, Bheema Sena Garden Street, Mylapore Royapettah High Road Chennai - 600004	13,88,356.00	10,00,000.00	3,88,356.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023
16	Raajaa Vishnu	43B, Bheema Sena Garden Street, Mylapore Royapettah High Road Chennai - 600004	9,73,048.00	7,00,000.00	2,73,048.00	<p>Interest amount claimed by them is rejected on account of the following reasons:-</p> <p>Loan Agreement is improper in the following aspects</p> <ol style="list-style-type: none"> 1. Loan Agreement is executed much after the receipt of loan 2. Loan agreement is not signed on all pages 3. The seal of the Company affixed in the loan agreement is a wrong one. 4. No Board Resolution is passed for obtaining this loan 	30-10-2023
Total			15,23,46,173.38	13,91,95,878.38	1,31,50,295.00		